

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE, CHENNAI

Original Application No.245 of 2020 (SZ)

IN THE MATTER OF:

Tribunal on its own motion
Suo Motu initiated proceedings
based on the news item published in
The Hindu Newspaper, Chennai edition
Dt.: 01.11.2020, under the caption
"Forest department road
endangers core KMTR habitat: activities"

- 1) The Principal Chief Conservator of Forests
Department of Forests, Panagal Maaligai,
No.1, Jeenis Road, Saidapet, Chennai – 600 015.
- 2) The Secretary to Govt. of Tamil Nadu,
Department of Environment, Govt. Secretariat,
Fort St. George, Chennai – 600 009.
- 3) Additional Principal Chief Conservator of Forests
& Field Director, Project Tiger, Kalakad
Mundanthurai Tiger Reserve,
NGO Colony, Tirunelveli – 627 007.
- 4) Kalakad Mundanthurai Tiger Conservation Foundation,
Rep. by its Executive Director, Tamil Nadu Trust,
NGO „A“ Colony, Tirunelveli – 627 007.
- 5) District Forest Officer & Wildlife Warden,
Tirunelveli Division, NGO Colony,
North Main Road, Tirunelveli – 627 009.
- 6) The District Collector, Tirunelveli District,
District Collectorate Office, Kokkirakulam,
Tirunelveli – 627 009.

...Respondent(s)


20/12/2020
DEPUTY DIRECTOR / WILDLIFE WARDEN
PROJECT TIGER
AMBASAMUDRAM

AFFIDAVIT FILED BY THE 5TH RESPONDENT

I, Dr. H. Dileep Kumar, IFS son of Thiru. Hanume Gowda aged 33 years, Hindu employed as Deputy Director/ Wildlife Warden at Ambasamudram, Kalakkad-Mundunthurai Tiger Reserve, Tirunelveli, 627401 do hereby solemnly affirm and sincerely state as follows.

1. It is submitted that I am filing this affidavit on behalf of the 3rd respondent as I am authorized to do so and well acquainted with the facts and circumstances of this case.
2. It is submitted that I am the 5th respondent as the current case is related to area under Ambasamudram Division, Kalakkad-Mundunthurai Tiger Reserve and not under Tirunelveli Forest Division. Thus, I may be made 5th respondent in this case.
3. It is submitted that Hon"ble NGT has asked Principal Chief Conservator of Forest and Chief Wildlife Warden to submit factual and action taken report before Tribunal on or before 22.12.2020 through e-mail.
4. It is further submitted that I was fully engaged with revenue and other line departments during recent Cyclone Burevi and Nivar. Besides I am also managing human-elephant conflict which has become more frequent in the past few weeks. It may take another two weeks to finalize the report.

Under these circumstances, it is therefore prayed that the Hon'ble National Green Tribunal may be pleased to made me as 5th respondent and extend the deadline 22 December 2020 by another two weeks and do the needful.

Solemnly affirmed at Chennai

On the 20th day of December 2020 and

Signed his name in my presence


20/12/2020
DEPUTY DIRECTOR / WILDLIFE WARDEN
PROJECT TIGER
AMBASAMUDRAM
BEFORE ME